

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 624 OF 2017 IN APPEAL NO. 250 OF 2017

Dated: 5th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

MIDC Marol Industries Association Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Ms. Shikha Pandey

Counsel for the Respondent(s) : Mr. Raunak Jainf or
Mr. Buddy A. Ranganathan for R.1

Mr. J.J. Bhatt, Sr. Adv.
Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Ms. Malavika Prasad

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain

Mr. Harinder Toor
Mr. Simranjeet Singh
Mr. R.D. Patsute (Rep.) for R-4

ORDER

List the application for stay for hearing on **09th and 10th April, 2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**